

<b>West Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2024</b>				
<b>Court- wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Subhasish Sharma Roy,</b> District and Sessions Judge, Agartala	806	393	<b>1199</b>
2	<b>Sri Surya Deo Singh,</b> Addl.District & Sessions Judge, Agartala, (Court No.2), Agartala	786	487	<b>1273</b>
3	<b>Sri Sunil Kumar Singh,</b> Addl.District & Sessions Judge,(Court No. 3),Agartala( <b>EXCL. POCSO</b> )	0	87	<b>87</b>
4	<b>Sri Dharmendu Das,</b> Addl.District & Sessions Judge, (Court No. 4), Agartala	657	469	<b>1126</b>
5	<b>Sri Purandar Prasad Paul,</b> Addl.District & Sessions Judge, (Court No. 5), Agartala( <b>FTSC</b> )	295	314	<b>609</b>
6	<b>Smt. Sharmistha Mukherjee,</b> Special Judge ( <b>CBI</b> ) Court, Agartala.	0	19	<b>19</b>
7	<b>Sri Rajib Bhattacharjee,</b> Judge, Family Court, Agartala	503	386	<b>889</b>
8	<b>Sri Uttam Hrishi Das,</b> Addl.Judge, Family Court, Agartala.	442	430	<b>872</b>
9	<b>Smt. Tanusree Debnath,</b> Civil Judge (Senior Division), (Court No.1), Agartala	732	0	<b>732</b>
10	<b>Sri Satyajit Das,</b> Civil Judge (Senior Division), (Court No.2), Agartala	860	0	<b>860</b>
11	<b>Sri Saikat Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	291	893	<b>1184</b>
12	<b>Sri Raja Gupta,</b> Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	83	1565	<b>1648</b>
13	<b>Sri Piyush Priyadershi,</b> Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	238	870	<b>1108</b>
14	<b>Smt. Debjani Majumder,</b> Civil Judge (Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	137	757	<b>894</b>
15	<b>Sri Abhijit Adhikari,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	45	1289	<b>1334</b>
16	<b>Smt. Swastika Das,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	24	850	<b>874</b>
17	<b>Smt. Lisa Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	45	1231	<b>1276</b>
18	<b>Sri Bikash Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	29	930	<b>959</b>
19	<b>Md. Farhad Islam,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala( <b>FTC</b> )	50	953	<b>1003</b>
20	<b>Smt. Baishali Choudhury,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala( <b>FTC</b> )	38	963	<b>1001</b>
<b>Total</b>		<b>6061</b>	<b>12886</b>	<b>18947</b>
<b>Station-wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Agartala	5116	12070	<b>17186</b>
<b>Total</b>		<b>5116</b>	<b>12070</b>	<b>17186</b>
2	Family Court, Agartala	503	386	<b>889</b>
3	Addl. Judge, Family Court, Agartala	442	430	<b>872</b>
<b>Total</b>		<b>945</b>	<b>816</b>	<b>1761</b>
<b>Grand Total</b>		<b>6061</b>	<b>12886</b>	<b>18947</b>

<b>Gomati District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2024</b>				
<b>Court- wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name and Desigantion of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Sankar Lal Dutta,</b> District and Sessions Judge, Udaipur	178	222	<b>400</b>
2	<b>Sri Sumit Debnath,</b> Addl. District and Sessions Judge, Udaipur	192	186	<b>378</b>
3	<b>Sri Subhra Nath,</b> Judge, Family Court, Udaipur	150	189	<b>339</b>
4	<b>Smti. Chhandita Debnath,</b> Civil Judge (Senior Division), Udaipur	300	0	<b>300</b>
5	<b>Smt. Debaleena Kilikdar,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	106	646	<b>752</b>
6	Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur ( <b>vacant</b> ) charge remains with <b>Smti. Mohana Deb,</b> JM., Fast Class-cum-Civil Judge (Jr. Divisionj, Udaipur	42	298	<b>340</b>
7	<b>Smt Mohana Deb,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	8	666	<b>674</b>
8	<b>Smt Dipannita Ganguly,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	13	733	<b>746</b>
9	<b>Sri Ayan Choudhury,</b> SDJM-cum-Civil Judge (Jr. Div), Amarpur	8	439	<b>447</b>
10	<b>Smt. Debanjana Bhattacharjee,</b> Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	3	422	<b>425</b>
<b>Total</b>		<b>1000</b>	<b>3801</b>	<b>4801</b>
<b>Station-wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Udaipur	839	2751	<b>3590</b>
2	Amarpur	11	861	<b>872</b>
<b>Total</b>		<b>850</b>	<b>3612</b>	<b>4462</b>
3	Family Court, Udaipur	150	189	<b>339</b>
<b>Grand Total</b>		<b>1000</b>	<b>3801</b>	<b>4801</b>

<b>South Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2024</b>				
<b>Court- wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Govinda Das,</b> District & Sessions Judge, Belonia	210	208	<b>418</b>
2	<b>Addl.District &amp; Sessions Judge, Belonia (Vacant),</b> Charge remains with Sri Govinda Das, District Judge, Belonia	108	38	<b>146</b>
3	<b>Sri Ramdas Chattopadhyay</b> Judge, Family Court, Belonia	171	99	<b>270</b>
4	<b>Sri Sushanta Debbarma,</b> Civil Judge (Senior Division), Belonia	115	0	<b>115</b>
5	<b>Sri Dulal Kanti Sukla Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	42	461	<b>503</b>
6	<b>Sri Aritra Das,</b> Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	121	368	<b>489</b>
7	<b>Smt. Chirasmitta Chakraborty,</b> JM., First Class-cum-Civil Judge (Jr. Div), Belonia	20	361	<b>381</b>
8	<b>Sri Tapan Debbarma,</b> Addl.District & Sessions Judge, Sabroom	32	51	<b>83</b>
9	<b>Sri NR Rakesh Das,</b> SDJM-cum-Civil Judge (Jr. Div), Sabroom	13	304	<b>317</b>
10	<b>Smt. Rupasree Deb,</b> Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	60	212	<b>272</b>
<b>Total</b>		<b>892</b>	<b>2102</b>	<b>2994</b>
<b>Station-wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Belonia	616	1436	<b>2052</b>
2	Sabroom	105	567	<b>672</b>
<b>Total</b>		<b>721</b>	<b>2003</b>	<b>2724</b>
3	Family Court, Belonia	171	99	<b>270</b>
<b>Grand Total</b>		<b>892</b>	<b>2102</b>	<b>2994</b>

<b>Unakoti District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2024</b>				
<b>Court- wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Smt. Sudipta Choudhury,</b> District and Sessions Judge, Kailashahar	144	184	<b>328</b>
2	<b>Sri Amrendra Kumar Singh,</b> Additional District and Sessions Judge, Kailashahar(FTSC)	21	56	<b>77</b>
3	<b>Sri Sankari Das,</b> Judge, Family Court, Kailashahar	131	364	<b>495</b>
4	<b>Smt. Ishika Dan,</b> Civil Judge(Senior Division), Kailashahar	290	0	<b>290</b>
5	<b>Smt. Deepa Bhattacharyya,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	103	416	<b>519</b>
6	<b>Smti. Ranjabati Roy,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	207	191	<b>398</b>
7	<b>Smt. Susmita Das,</b> JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No.1)	61	458	<b>519</b>
8	JM., First Class-cum-Civil Judge(Jr. Div.), (Court No.2), Kailashahar <b>(Vacant)</b> , Charge remains with <b>Smt. Ranjabati Roy</b> , CJ (Jr.Div)-cum- JM., First Class, Kailashahar	57	324	<b>381</b>
<b>Total</b>		<b>1014</b>	<b>1993</b>	<b>3007</b>
<b>Station-wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Kailashahar	883	1629	<b>2512</b>
<b>Total</b>		<b>883</b>	<b>1629</b>	<b>2512</b>
2	Family Court , Kailashahar	131	364	<b>495</b>
<b>Grand Total</b>		<b>1014</b>	<b>1993</b>	<b>3007</b>

<b>North Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2024</b>				
<b>Court- wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Angshuman Debbarma,</b> District and Sessions Judge, Dharmanagar	273	266	<b>539</b>
2	<b>Sri Mridul Chakraborty,</b> Additional District & Sessions Judge, Dharmanagar	184	316	<b>500</b>
3	Judge, Family Court, Dharmanagar ( <b>Vacant</b> ) Charge remains with <b>Sri Mridul Chakraborty</b>	204	116	<b>320</b>
4	<b>Sri Shaurav Saha,</b> Civil Judge (Senior Division), Dharmanagar	244	0	<b>244</b>
5	<b>Sri Saamyajoti Debnath,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	135	546	<b>681</b>
6	<b>Smt. Aparajita Singha,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	218	462	<b>680</b>
7	<b>Sri Abhijit Deb</b> JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	83	423	<b>506</b>
8	<b>Ali Haydar Khan</b> SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	144	<b>146</b>
9	<b>Sri Sumir Bag,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	9	174	<b>183</b>
<b>Total</b>		<b>1352</b>	<b>2447</b>	<b>3799</b>
<b>Station-wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Dharmanagar	1137	2013	<b>3150</b>
2	Kanchanpur	11	318	<b>329</b>
<b>Total</b>		<b>1148</b>	<b>2331</b>	<b>3479</b>
3	Family Court, Dharmanagar	<b>204</b>	<b>116</b>	<b>320</b>
<b>Grand Total</b>		<b>1352</b>	<b>2447</b>	<b>3799</b>

<b>Sepahijala District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2024</b>				
<b>Court- wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Prakash Kumar,</b> District & Sessions Judge, Sonamura	214	462	<b>676</b>
2	<b>Sri Yoginder Pal,</b> Judge, Family Court, Sonamura	63	107	<b>170</b>
3	<b>Sri Motom Debbarma,</b> Civil Judge (Senior Division), Sonamura	153	0	<b>153</b>
4	<b>Sri Subhadeep Saha,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	60	314	<b>374</b>
5	<b>Sri Kaushik Bhattacharjee,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	45	372	<b>417</b>
6	<b>Smt. Madhumita Pal,</b> JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	20	359	<b>379</b>
7	<b>Sri Debashis Kar,</b> Additional District & Sessions Judge, Bishalgarh	207	283	<b>490</b>
8	<b>Sri Gaurav Kumar Shahi,</b> SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	47	1030	<b>1077</b>
9	<b>Smt. Papri Debbarma,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	103	1277	<b>1380</b>
<b>Total</b>		<b>912</b>	<b>4204</b>	<b>5116</b>
<b>Station-wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Sonamura	492	1507	<b>1999</b>
2	Bishalgarh	357	2590	<b>2947</b>
<b>Total</b>		<b>849</b>	<b>4097</b>	<b>4946</b>
3	Family Court , Sonamura	63	107	<b>170</b>
<b>Grand Total</b>		<b>912</b>	<b>4204</b>	<b>5116</b>

<b>Khowai District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2024</b>				
<b>Court- wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Veda Pratim Debbarma,</b> District and Sessions Judge, Khowai,	87	194	<b>281</b>
2	<b>Sri Manabendra Debbarma,</b> Addl.District & Sessions Judge, Khowai	102	192	<b>294</b>
3	Judge, Family Court, Khowai ( <b>Vacant</b> ) charge remains with <b>Sri Veda Pratim Debbarma,</b> District & Sessions Judge, Khowai	80	70	<b>150</b>
4	<b>Sri Ramanuj Bhattacharjee,</b> Civil Judge (Senior Division), Khowai	122	0	<b>122</b>
5	<b>Smt. Nandita Bhattacharyya,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	46	1082	<b>1128</b>
6	<b>Smt. Reena Debbarma,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	45	1185	<b>1230</b>
7	<b>Smt. Purabi Jamatia,</b> JM., First Class-cum-Civil Judge (Jr. Div), Khowai	22	1007	<b>1029</b>
<b>Total</b>		<b>504</b>	<b>3730</b>	<b>4234</b>
<b>Station-wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Khowai	424	3660	<b>4084</b>
<b>Total</b>		<b>424</b>	<b>3660</b>	<b>4084</b>
2	Judge, Family Court, Khowai	80	70	<b>150</b>
<b>Grand Total</b>		<b>504</b>	<b>3730</b>	<b>4234</b>

<b>Dhalai District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.09.2024</b>				
<b>Court- wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Gautam Sarkar,</b> District and Sessions Judge, Ambassa	59	157	<b>216</b>
2	<b>Sri Anshuman Chowdhury</b> Additional District and Sessions Judge, Ambassa	39	41	<b>80</b>
3	<b>Sri Arindam Paul,</b> Judge, Family Court, Ambassa,	9	25	<b>34</b>
4	<b>Sri Rahul Roy,</b> Civil Judge (Senior Division), Ambassa	53	0	<b>53</b>
5	<b>Sri Divya Prakash Mishra,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	30	157	<b>187</b>
6	<b>Smt. Archana Reang,</b> Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	5	91	<b>96</b>
7	<b>Sri Soumyo Bikash Das</b> Additional District & Sessions Judge, Kamalpur	72	107	<b>179</b>
8	<b>Smt. Madhumita Biswas,</b> SDJM-cum-Civil Judge (Jr. Div) Kamalpur	11	526	<b>537</b>
9	<b>Sri Jagodottam Chatterjee,</b> Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	89	404	<b>493</b>
10	<b>Sri Avinash Jamatia,</b> SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	16	224	<b>240</b>
11	<b>Sri Amlan Mukherjee,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	12	178	<b>190</b>
12	<b>Sri Thomas Lalditsaka Darlong,</b> SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	15	<b>15</b>
13	<b>Sri Sushobhan Das,</b> Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	4	18	<b>22</b>
<b>Total</b>		<b>399</b>	<b>1943</b>	<b>2342</b>
<b>Station-wise pendency of Cases as on 30.09.2024</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Ambassa	186	446	<b>632</b>
2	Kamalpur	172	1037	<b>1209</b>
3	Longtharai Valley	28	402	<b>430</b>
4	Gonda Twisa	4	33	<b>37</b>
<b>Total</b>		<b>390</b>	<b>1918</b>	<b>2308</b>
5	Family Court, Ambassa	9	25	<b>34</b>
<b>Grand Total</b>		<b>399</b>	<b>1943</b>	<b>2342</b>



**District-wise pendency of Civil and Criminal Cases as on 30.09.2024**

<b>Sl. No.</b>	<b>Name of the District (s)</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	West Tripura District, Agartala	6061	12886	<b>18947</b>
2	Gomati District, Udaipur	1000	3801	<b>4801</b>
3	South Tripura District, Belonia	892	2102	<b>2994</b>
4	Unakoti Judicial District, Kailashahar	1014	1993	<b>3007</b>
5	North Tripura District, Dharmanagar	1352	2447	<b>3799</b>
6	Sepahijala District, Sonamura	912	4204	<b>5116</b>
7	Khowai District, Khowai	504	3730	<b>4234</b>
8	Dhalai District, Ambassa	399	1943	<b>2342</b>
<b>Total</b>		<b>12134</b>	<b>33106</b>	<b>45240</b>